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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 4358/2023 & CM APPL. 16807/2023**

SANJEEV CHOUDHARY

.....Petitioner

Through: Ms. Akanksha Mehra, Mr. Himanshu
Tyagi, Advocates

versus

THE CHIEF PUBLIC INFORMATION OFFICER AND ORS

.....Respondents

Through: Ms. Hetu Arora Sethi, ASC, GNCTD
with Mr. Prakhar Mani Tripathi,
Advocate
Mr. Anupam Srivastava, Advocate
(Amicus Curiae)

CORAM:

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER

13.08.2024

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1. It is already 5:10 PM. Due to paucity of time, it is not possible to take up this matter today.
2. List on 7th November, 2024.

SANJEEV NARULA, J

AUGUST 13, 2024/ab